

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5075**  
(TO BE ANSWERED ON 24.07.2019)

**CORRUPTION IN CBI**

†5075. **SHRI GIRIDHARI YADAV:**  
**DR. BHARATI PRAVIN PAWAR:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether incidents of corruption have taken place/are taking place in Central Bureau of Investigation (CBI);
- (b) if so, the details in this regard for the last three years;
- (c) the nature of the said incidents;
- (d) various efforts made by the Government to check corruption in Central Bureau of Investigation; and
- (e) the outcome of the said efforts?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (e): CBI has registered 19 Regular cases against CBI officers involving corruption charges [Prevention of Corruption Act] during the last three years i.e 2016,2017,2018 & 2019 (upto 30.06.2019).

CBI has a robust mechanism to deal with internal vigilance matters and complaints of corruption against its own officers. Concerted efforts are made to ensure probity amongst CBI officials.

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